

Annexure-2
Name of the corporate debtor: TENNY JOSE LIMITED; Date of commencement of CIRP21.012.2021; List of creditors as on: 01.06.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of claim receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	YES BANK	6/1/2022	32,66,395.00	32,66,395.00	Financial Creditor	NIL	NIL	0.55	NIL	NIL	NIL	NIL	NO
2	TATA CAPITAL FINANCE SERVICES LIMITED	13/01/2022	21,38,835.00	21,38,835.00	Financial Creditor			0.36	NIL	NIL	NIL	NIL	NO
TOTAL			5,405,230	5,405,230									

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